

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1228 of 2019

IN THE MATTER OF:

POSCO International Corporation

...Appellant

Versus

Mohana Cotton Ginning Pvt. Ltd.

...Respondent

For Appellant: Ms. Senu Nizar and Mr. Ashim Soop, Advocate.

For Respondent: Mr. Kumar Mihir, Advocate.

ORDER

18.03.2020 Learned counsel for the Respondent says that the arguing counsel has not been able to reach because of general travel restrictions. He seeks time.

List the Appeal 'For Admission (After Notice)' on **22nd April, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)